

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 136/BB/ 2017	-	For hearing	Rule-6 of IB	SF Dyes Vs Indus Fila Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. SARANYA DEVI 9449378870	Respondent	R. Saranya Devi
2.	Prashanth G.	Petitioner	Prashanth G.

**ORDER**

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present. He has filed memo stating that Corporate Debtor is admitting the liability and also default. Therefore, matter is listed for consideration on 20.02.2018.

  
Member (T)

  
Member (J)